

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 267 of 2013

Dated : 4th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1
Mr. Satyajit Sarna for R-3

ORDER

The Learned Counsel for the Respondents seek some more time to file the reply. Accordingly, they are directed to file their respective replies on or before 20.2.2014 after serving copy on the other side.

Post the matter on **05.03.2014**. In the meantime, rejoinder be filed, if any.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/kt